



THE HIGH COURT OF KERALA

Kochi- 682 031
Dated- 27.3.2019

PROCEEDINGS

High Court Establishment- repatriation of Sri.V.P.M.Suresh Babu, Deputy Director of the Kerala Judicial Academy, Athani to the Subordinate Judiciary- orders issued.

Read: High Court proceedings No.B1(A)- 58166/2018 dated 18.3.2019.

ORDER No. A5- 21648/2015 (1)

As per the High Court proceedings read above, Sri.V.P.M.Suresh Babu, Sub Judge, now on deputation as Deputy Director, Kerala Judicial Academy, Athani has been posted as Chief Judicial Magistrate, Thrissur.

In the circumstances, Sri.V.P.M.Suresh Babu is repatriated to the Subordinate Judiciary and relieved of his duties as Deputy Director, Kerala Judicial Academy with effect from the forenoon of 1.4.2019. He will hand over charge of Deputy Director, Kerala Judicial Academy to Smt.C.S.Sudha, Additional Director, Kerala Judicial Academy, on 1.4.2019 F.N.

(By Order)


K. Haripal
Registrar General

To

The Officers concerned.
The Additional Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Accountant General (A&E), Kerala, Thiruvananthapuram
(2 copies)
The Director & Additional Director of Kerala Judicial Academy,
Athani.
The District Judge, Thrissur.
The Sub Treasury Officers, Ernakulam & Thrissur.
The Assistant Director of Kerala Judicial Academy, Athani.
The Joint Registrars, High Court
The Deputy Registrars, High Court
The Deputy Registrar, Kerala Judicial Academy, Athani.
The Finance Officer, High Court
The Public Relations Officer and Protocol Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Assistant Registrars and Chief Librarian, High Court
The Librarian, Kerala Judicial Academy, Athani.
The Court Officer to the Chief Justice, High Court.
The Additional Public Relations Officer, High Court
The Security Officer, High Court

The Confidential Assistants to the Registrars and
the Additional Registrar (General Administration), High Court
The Kerala Judicial Academy, Athani.
The Finance Wing, High Court
The B & D Sections, High Court
The G (Accounts-I & III) Sections, High Court
The IT Section, High Court (**for publishing in the High Court
website**)
The A1, A2, A3, A4, A6, A7, A8 & A9 Seats, High Court.
The Administrative Records Section, High Court.
The File/Stock File

Copy submitted to:

**The Honourable Judges
The Chairperson, Kerala Judicial Academy, Athani**